

Central Administrative Tribunal
Calcutta Bench

OA No.526/97

8-1-2003

Present : Hon'ble Mr.S.Biswas, Member(A)
Hon'ble Mr.A. Sathath Khan, Member(J)

Kanhaiya Singh

-Vs-

E. Rly

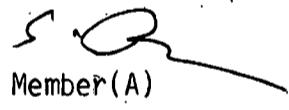
For the applicant :  Mr. Samir Ghosh, Counsel

For the respondents : Mr.R.M. Roy Choudhury  Counsel

ORDER

When the matter was taken up for hearing, the learned counsel for the respondents submitted that the relief prayed has already been granted and he has received a sum of Rs23297/- being the arrears of pay on account of restructuring. Under the circumstances we hold that the OA has become infructuous and the same is dismissed. No costs.


Member(J)


Member(A)